

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO. 5 SITTING AT KALABURAGI BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE N S SANJAY GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCE AT KALABURAGI BENCH, KALABURAGI

Sl.No.	Case No.		Pet/Appl/Comp & Adv	Resp & Adv
<b>MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU</b>				
<b><u>PRONOUNCEMENT OF JUDGEMENT / ORDER</u></b>				
1	MFA 426/2020	(MV, I )	<i>PET: MASTER KARTHIK R PAVANA CHANDRA SHETTY H</i>	<i>RES: NATIONAL INSURANCE CO. LTD AND OTHERS  ASHOK N PATIL FOR R1 V/O DTD 15/7/22 NOTICE TO R2 D/W</i>
	<u>Connected With</u>			
1.1	MFA 4124/2020	(MV, I )	<i>PET: SIDDU @ SIDDANNA GIRIMALLAIAH</i>	<i>RES: The New India Assurance Company Ltd., AND OTHERS  GEETHA RAJ FOR R1 V/O 23/5/22 NOTICE TO R2 D/W</i>
1.2	MFA 7008/2021	(MV, I )	<i>PET: SYED GHAZI ABBAS GIRIMALLAIAH</i>	<i>RES: ICICI Lombard General Insurance Company Ltd., AND OTHERS B C SHIVANNE GOWDA FOR R1</i>
2	WP 4627/2024	(LA, KIADB )	<i>PET: SMT. ANITHA AND OTHERS SOMASEKHARA K H</i>	<i>RES: STATE OF KARNATAKA AND OTHERS  AGA FOR R1 &amp; R2 (MA NOT FILED) B B PATIL FOR R3 (VK RETURNED WITH O/O)</i>

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**COURT HALL NO :16**